

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 06.02.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/307/2024, IA (IBC)/181/2024 in Company Petition IB/242/2023</b>
<b>NAME OF THE COMPANY</b>	
<b>NAME OF THE PETITIONER(S)</b>	<b>Dokuru Niranjan Reddy</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Union Bank of India</b>
<b>UNDER SECTION</b>	<b>94 of IBC</b>

**ORDER**

**IA (IBC)/307/2024**

**Present:** Ld. Counsel Mr. V.K. Sajith for the Applicant.  
Ld. Counsel Mr. A. Ravi Kumar for the Resolution Professional.  
Mr. Pavan Kankani, Resolution Professional.

This application has been moved for urgent listing of IA(IBC)/181/2024. IA(IBC)/181/2024 is taken up today. Accordingly, this application has become infructuous.

**IA (IBC)/181/2024**

**Present:** Ld. Counsel Mr. A. Ravi Kumar for the Resolution Professional.  
Mr. Pavan Kankani, Resolution Professional.  
Ld. Counsel Mr. V.K. Sajith for the Respondent.

RP report has already been served on Respondent. Ld. Counsel for the Respondent stated that he does not want to file any objections. **Heard. Reserved for orders.**

**SD/-**  
**MEMBER (T)**

**SD/-**  
**MEMBER (J)**